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Will the Minister of INDUSTRY be pleased to state:

- (a) whether the rebate of @ 10% + 20% being allowed on Khadi and Village industries products is being withdrawn from the current financial year;
 - (b) if so, the reasons therefor; and
- (c) if not, whether the Government propose to continue giving such rebate on the Khadi and Village industries products?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) The Government has been announcing the rebate (subsidy) policy from year to year on Khadi and Khadi related items. The rebate order for the year 1997-98 has been issued on 16.5.1997 allowing normal rebate @ 10% upto 14.8.1997 and a special rebate @ 15% from 15.8.1997 to 14.8.1998 on Khadi and Khadi related items. The special rebate has been announced due to the 50th Anniversary of India's Independence.

Export Promotion Industrial Parks

1595. SHRI K.P. SINGH DEO :

SHRI SARAT PATTANAYAK :

Will the Minister of COMMERCE be pleased to state :

- (a) whether the Government propose to set up the Export Promotion Industrial Parks in Orissa;
- (b) if so whether these Parks are proposed to be set up in collaboration with the some foreign companies;
- (c) if so, the details of those foreign companies; and
 - (d) the total hectares of land identified for purpose?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) A proposal of the Orissa Government to set up an Export Promotion Industrial Park at Bhubaneshwar, District Khurda, has been approved for Central assistance under the Export Promotion Industrial Park (EPIP) Scheme. The Park is being set up by the Orissa Government at an estimated cost of Rs. 25.50 crores. Under the EPIP Scheme Central assistance upto 75% of the Capital cost of the project, excluding cost of land, but limited to a maximum of Rs. 10 crores per park is provided.

(b) to (d) No foreign collaboration in the project has been indicated by the State Government. The area proposed to be developed as EPIP is 205 acres.

Bakulia Colliery

1596. SHRI SUNIL KHAN : Will the Minister of COAL be pleased to state :

- (a) whether the Bakulia Colliery at Saltora P.S. in West Bengal is likely to be opened shortly;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons for delay?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) to (c) The Bakulia Project can be considered for opening only if the DVC agree to pay a price which would yield a return of 16% at 85% capacity utilisation.

PNB Loan to SCs/STs/OBCs in Madhya Pradesh

1597. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :

- (a) the total amount sanctioned by the Punjab National Bank as loan or cash credit for working capital during 1994-95, 1995-96 and 1996-97 to tribals, harijans and backward classes;
- (b) the number of SC and ST small scale industrialists applied during 1996-97 and 1997-98 for working capital loan or cash credit facility, in the State;
- (c) the number out of these sanctioned loan or cash credit facility during the above period; and
- (d) the number of applications rejected even after completion of all the formalities during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (c) As reported by Punjab National Bank the total amount sanctioned as loan or cash credit for working capital to SCs, STs and Backward Classes in Madhya Pradesh during the years 1994-95, 1995-96 and 1996-97 was as under:

go and 1000 s		(Rs. in lacs)
Year	No.	Amount
1994-95 1995-96 1996-97	3995	596.16
	3990	581.54
	3592	674.36
		- Industrialists

The number of SC and ST Small Scale Industrialists who applied and number out of these sanctioned working capital loan or cash credit facility during the years 1996-97 and 1997-98, as reported by Punjab National Bank is given bellow:

pellow :-	CARDINA COMPANY CONTROL CONTRO	No. sanctioned
Year	No. applied for	
1996-97	976	390
1997-98	231	129
	The state of the s	has reported that no

(d) Punjab National Bank has reported that no applications have been rejected after sanction where borrowers have completed requisite formalities including documentation.